

SUPREME COURT OF INDIA

Shushma Pandey

Vs.

Sheela Sharma

C.A.No.2740/2010

(Kurian Joseph and R.Banumathi,JJ.,)

27.07.2017

JUDGMENT

Kurian Joseph,J.,

1. The appellant and the contesting respondent No.1 are before this Court against the order passed by the Patna High Court in L.P.A No.1323 of 1998. The issue pertains to the appointment of the appellant as Professor in the Department of Obstetrics and Gyneacology in the Patliputra Medical College, Dhanbad.
2. We are informed that the appellant and the contesting first respondent have retired from service and, therefore, practically nothing survives in this Appeal.
3. Accordingly, the Civil Appeal is dismissed.

